

**PROHIBITION ON PUBLICITY AND ADVERTISEMENT OF
AYUSH RELATED CLAIMS FOR COVID-19 TREATMENT**

Panaji, [June 12](#), 2020

Jyaistha 22,1942

Making false claim is a punishable offence so as to prevent the spread of COVID-19 in the country.

Hence, Directorate of Food and Drugs Administration Food and Drugs has requested the concerned to refrain from publicity and advertisement of AYUSH- related claims for COVID-19 treatment in print, TV and electronic media.

DI/NB/PN/JS/AN/2020/83

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DIRECTORATE OF INFORMATION AND PUBLICITY.
THIRD FLOOR,UDYOG BHAVAN,
NEAR AZAD MAIDAN, PANAJI GOA